

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 23<sup>rd</sup> May, 2020.

**No. LJ(B). 53/93/Pt./24(II)** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<b>Sl.No.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Office</b>	<b>Phone No:</b>
1.	SHRI.B.D.PHANBUH	R.O.	O/o Directorate of Agriculture	9863027324/ 7630082713
2.	SMTI.V.L.LYNGDOH	Asst.Project Coordinator	O/o the State of Science Technology & Environment	9863023944



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(B). 53/93/Pt/24(II)-A

Dated Shillong, the 23<sup>rd</sup> May 2020.

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/229 Dtd 23<sup>rd</sup> May 2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,